

3744
08/11/23

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
LABOUR DEPARTMENT
5, SHAM NATH MARG, DELHI-110054

F.No. Addl.LC (II)/Misc/2012/Lab/2022/Part file/ 4847-4850 Dated:- 09/10/22

Rouse Avenue Courts, New Delhi
Court No.

ORDER

18.11.23
12768-2

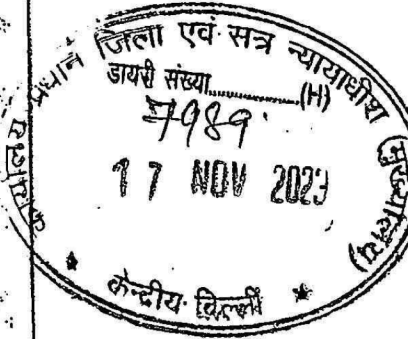
- Whereas, Sh. Santosh Singh, Advocate has requested to transfer Industrial Disputes, mentioned in Annexure-A, which are pending in the Court of Ld. Presiding Officer, Sh. Chander Mohan POLC-VI, to any other Labour Court; And whereas, the opinion/ consent of the Ld. Presiding Officer Sh. Chander Mohan POLC-VI was solicited;
- And whereas, the request of Sh. Santosh Singh has been considered and the Industrial Disputes mentioned in para 1 above may be transferred to POLC-X, which is now presided over by Ld. Sh. Arun Goel, POLC-X;
- Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947 (XIV of 1947), read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for above, which are pending before Ld. Presiding Officer, Sh. Chander Mohan POLC-VI are withdrawn from the court of Ld. Presiding Officer Sh. Chander Mohan POLC-VI and the same are transferred to Labour Court presided over by Ld. Sh. Arun Goel, POLC-X;
- It is further directed that the transferee Labour Court shall proceed with the transferred proceedings from the stage at which they stood at the time of transfer.

This issues with the approval of Additional Chief Secretary (Labour).

OIC

(S.C. Yadav)

Additional Labour Commissioner



Copy to:-

- Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, New Delhi- 110001
- Ld. Sh. Chander Mohan POLC-VI, Rouse Avenue Court Complex, New Delhi- 110001.
- Ld. Sh. Arun Goel, POLC-X, Rouse Avenue Court Complex, New Delhi- 110001
- Sh. Santosh Singh Advocate.

Judicial Branch

PO 240/RAOC
08/11/2023

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) (CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No.F.3(4)/R.A.C.C/Labour Courts/2023/ 9243/D - 9251/D Dated, 16/11/2023

Copy forwarded for information and necessary action to:-

- Shri Chander Mohan, Ld. Presiding Officer/Labour Court-VI, RACC, New Delhi.
- Sh. Arun Goel, Ld. Presiding Officer/Labour Court-X, RACC, New Delhi.
- The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
- The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court. Besides the above cases mentioned in the order, if there is any connected matter(s) left over the same be also sent to the transferee court along with the main case(s).
- The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
- In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

16.11.23
(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions Judge
cum-Special Judge (PC Act) (CBI)
RACC, New Delhi

Annexure - A

CHART OF CASE PENDING BEFORE SH CHANDER MOHAN
:ADJ/POLC ROUSE AVENUE COURT:ITO,DELHI

NO.	CASE NO.	TITAL	NEXT DATE
1.	L.I.D NO.657/2019	Sh.Ram Newaz Verma Vs m/s Gourav Udhyog	06.06.2023
2.	L.I.R NO.7355/2016	Sh.Rupesh Kumar Singh Vs m/s A.B Mobiles Alilance india Pvt.Ltd.	09.06.2023
3.	L.I.D NO.88/2021	Ms. Namita Vs m/s Sarvodya kanya vidyalaya	09.06.2023
4.	L.I.D.NO.642/2019	Sh.Inderjeet Singh Vs Swift Security Pvt.Ltd..	04.07.2023
5.	L.I.D.NO.9/2023	Sh.Sanjay Kumar Vs m/s Chaudhary Country line logistics	04.07.2023
6.	L.I.D.NO.681/2019	Sh. Kamlesh Vs m/s Shri Balaji Polymers	04.07.2023
7.	L.I.D.NO.32/2020	Rajbir Singh Vs M/s Delhi Jal Board & ann	07.07.2023
8.	L.I.D.NO.106/2021	Sh.Pyare Lal Vs m/s Awasthi.com	04.07.2023
9.	L.I.D.NO.19/2021	Sh. Sunil Kumar Vs m/s Adventure island metro walk andAnr	07.07.2023
10.	LID. NO.56/2021	Sh. Sourav Verma Vs m/s Delhivery Pvt.Ltd.	07.07.2023
11.	LID. NO. 57/2021	Sh. Rajeev Jha Vs/ms Delhivery Pvt.Ltd.	07.07.2023

12.	LID NO. 643/2019	Sh. Ramesh Chand vs/m/s DJB.	07.07.2023
13.	LID NO. 87/2020	Devi Sahai Yadav Vs/m/s Tex Waste Traders And Anr	08.07.2023
14.	LIR NO. 729/2019	Sh. Rohit Dhama Vs/M/s Parnami Logistics	08.07.2023
15.	LIR No. 532/2018	Sh. Dilip Kumar V/s/m/s Arihant Stainless Steel	08.07.2023
16.	LIR No. 1036/2017	Sh.Uday Raj Vs/ m/s Swiss Auto Products	08.07.2023
17.	LIR No.55/2019	Sh. Mahendera Prasad Yadav Vs/M/s Genral Increment Co	08.07.2023
18.	LID No: 142/2022	Sh. Akender Gini Vs/M/s Continental Hydraulics India	11.07.2023
19.	LIR NO.3724/2018	Sh. Shyam Bihari Raj Vs/ M/s Marc Sanitation Pvt.Ltd	11.07.2023
20.	LID NO.138/2021	Sh. Ram Pravesh vs/ M/s Triveni Impex Pvt.Ltd.	11.07.2023
21.	LIR. 3808/2018	Sunil Kumar Vs/ M/s B.A Shyam	11.07.2023
22.	LIR NO.1564/2020	Sh.Krishan Kumar Saini vs/M/s S.P Construction Industries	11.07.2023
23.	LID NO.666/2019	Sh. Deepak Malhotra Vs/M/s More Retail	11.07.2023

		Ltd.	
24.	LID NO.7/2021	Sh. Khemchand Vs/ M/s Himaliya International school	14.07.2023
25.	LIR NO.1408/2019	Sh. Sarita Vs/M/s Shahid Sukhdev College	14.07.2023
26.	LID NO.139/2021	Sh. Sachin Kumar Vs/M/s V.N Cranes	14.07.2023
27.	LIR NO.2493/2019	Sh. Anuj Gupta Vs/M/s Dalmia	14.07.2023
28.	LIR No. 3723/2018	Sh. Ashok kumar Vs/ M/s Hotel sewa Grand	14.07.2023
29.	LIR No2132/2022.	Sh. Vivek Gupta Vs/M/s Sakti Bhog Food Ltd.	14.07.2023
30.	LIR No.2130/2022	Harak Singh Vs/M/s Sakti Bhog Food Ltd.	14.07.2023
31.	LID No.26/2020	Suni kumar Vs.M/s DTC & anr	15.07.2023
32.	LID No.703/2019	Anand Vs m/s Apmc	15.07.2023
33.	LID No.704/2019	Sh. Ravinder Kumar vs/M/s Apmc	15.07.2023
34.	LID No.172/2022	Sh. Sunil Kumar @ sonu Vs/M/s Tilson Industries & anr	18.07.2023
35.	LID No. 640/2019	Sh.Roshan lal vs/M/s Tru Tuff Security Service (P) Ltd.	18.07.2023

36.	LID No.238/2021	Sh.Amarjeet Vs/M/s Esskay Industries	21.07.2023
37	LID No. 81/2021	Sh. Mukesh Kumar Dixit Vs/m/s A-one plastic Moulders	21.07.2023
38.	LID No. 140/2021	Madhu Vs/M/s H.N Power & polymars Pvt. Ltd.	25..07.2023
39.	LID No. 141/2021	Gyanchandra Vs/M/s H.N Power & polymars Pvt. ltd.	25..07.2023
40.	LID No.82/2022	Sh.Santosh Kumar vs/M/s Adventure island	25.07.2023
41.	LID No.83/2022	Sh.Ompraksh Gupta vs/M/s Adventure island	25.07.2023
42.	LID No.28/2021	Sh.Ashok Kumar vs M/s Adventure island	01.08.2023
43.	LID No. 696/2019	Sh. Sunil Kumar Vs/M/s Manohar Filaments Pvt.Ltd.	25.07.2023
44.	LID No.32/2021	Sh.Sukhbir Vs/M/s /M/s Adventure island	01.08.2023
45.	LID No.35/2021	Sh. Nafe Singh Vs/ M/s /M/s Adventure island.	01.08.20223
46.	LID No.85/2017	Sheela Rai Vs/M/s G.D Goenka Public School / Ajay johar security house keeping TPT Mgt Solutions	01.08.2023
47.	LID No.86/2017	Renu devi Vs/M/s G.D Goenka Public School / Ajay johar security house keeping TPT Mgt Solutions	01.08.2023
48.	LID No. 87/2021	Sarla Vs/ M/s Prestige convent Sr. Sec. School	01.08.2023

49.	LIR No.948/2020	Sh. Randheer Singh Vs/M/s Batra Oil Co.	04.08.2023
50.	LID No. 697/2019	Sh. Satender Singh Vs/M/s Prince Public School	04.08.2023
51.	LID No. 698/2019	Sh. Nitin Kumar Vs/M/s Prince Public School	04.08.2023
52.	LID No. 13/2020	Sh. Dinesh Raj Vs/M/s Prince Public School	04.08.2023
53.	LIR No.1915/2016	Sh. Sunil Kumar Vs/M/s Suntec web services pvt.ltd	08.08.2023
54.	LID No.690/2019	Manisha Bhatnagar Vs/M/s Axiva SicheM Biotech	08.08.2023
55.	LID No.700/2019	Sh. Dharam Pal Vs/M/s Riyan International School	08.08.2023
56.	LIR No.2942/2017	Sh. Hari ram Yadav Vs/M/s Mahta Gandhi University	08.08.2023
57.	LIR No.3722/2018	Sh.Dinesh Yadav Vs/M/s BTW india Pvt.Ltd.	18.08.2023

58.	LID No.71/2020	Sh Nandu Ram vs/M/s stainly India	02.02.2021
59.	L.I.R.NO.2471/2019	Geeta vs m/s MBS mall (Big Bazar) and others	18.08.2023
60.	L.I.D.NO.447/2019	Sh.Sukhari Prasad Vs m/s Riva Bath fitting and anothers	19.08.2023
61.	L.I.R.NO.89/2022	Sh.Devender Verma Vs m/s Fine tin Printers.	19.08.2023
62.	L.I.D.NO.658/2019	Santosh Kumar Vs/M/s Unity Automobiles (P) ltd.	19.08.2023
63.	L.I.D.NO.142/2021	Rahul Mishra vs/M/s Allied Engineering work pvt.ltd	19.08.2023
64.	L.I.R.NO.70/2017	Janak Vs M/s Tarun Udyog	19.08.2023
65.	L.I.R.NO.1466/2021	Rajdev Vs M/s Satguru Engineering Works	22.08.2023.
66.	L.I.R.NO.405/2020	Manoj kumar Vs m/s Hi Physix Laboratory	22.08.2023
67.	L.I.D.NO.48/2021	Sh.. Krishan Vs M/s R.G Residensi pvt.ltd.(R.G Group)	22.08.2023
68.	L.I.D.NO.47/2021	Sh.. Anil Kumar Vs M/s R.G Residensi pvt.ltd.(R.G Group)	22.08.2023.
69.	L.I.D.NO.49/2021	Sh.. Rohan Mehta Vs M/s R.G Residensi pvt.ltd.(R.G Group)	22.08.2023

70.	L.I.D.NO.50/2021	Sh..Kapil Sharma Vs M/sR.G Residensi pvt.ltd.(R.G Group)	22.08.2023
71.	L.I.D.NO.220/2021	Sh. Shahne Alam @ alam Vs/m/s Kumar Enterprisese	25.08.2023
72.	L.I.D.NO.74/2021	Sukhbir Singh VsM/s S.K Enterprises And Anr	25.08.2023
73.	L.I.D.NO.75/2021	CHhote Lal VsM/s S.K Enterprises And Anr	25.08.2023
74.	L.I.D.NO. 707/2019	Sh. Ram Jatan Vs M/s Jaina paints and Chemicals industries	26.08.2023
75.	L.I.D.NO. 708/2019	Sh. Papu Mehto Vs M/s Jaina paints and Chemicals industries	26.08.2023
76.	L.I.D.NO. 709/2019	Sh. Durga Singh Vs M/s Jaina paints and Chemicals industries	26.08.2023
77.	L.I.D.NO. 710/2019	Sh. Devender Jha Vs M/s Jaina paints and Chemicals industries	26.08.2023
78.	L.I.D.NO. 08/2021	Sh. Mahender Singh Vs M/s Jaina paints and Chemicals industries	26.08.2023
79.	L.I.R.NO. 268/2022	Sh. Ajay Kumar Bhagat Vs M/s Nutek Weavers Pvt.Ltd..	26.08.2023
80.	L.I.R.NO. 267/2022	Sh. Ajay Kumar Bhagat Vs M/s Nutek Weavers Pvt.Ltd..	26.08.2023
81.	L.I.R.NO.486/2020	Sh. Devender Verma Vs/M/s Bhagat ji memorial school	02.09.2023

82.	L.I.D.NO. 87/2023	Sh. Sharwan kumar Vs/M/s Policon Industries	02.09.2022
83.	L.I.D.NO.171/2022	Sh. Dinesh Kumar Vs/M/s A.S Fresh Exotics Pvt.Ltd. & anr	05.09.2023
84.	L.I.D.NO.58/2021	Sh.Dushiyant Kumar Vs m/s Prime Cable	15.09.2023
85.	L.I.D.NO.719/2019	Sh.Shyam Sunder singh Vs m/s Sonia Industries	09.09.2023
86.	L.I.D.NO.68/2021	Darshna Vs m/s Deev Gen Set sales and Services	12.09.2023
87.	L.I.D.NO.69/2021	Narender Vs m/s Deev Gen Set sales, and Services	12.09.2023
89.	L.I.R.NO.70/2021	Sanjay Verma Vs m/s Deev Gen Set sales and Services	12.09.2023
90.	L.I.R.NO.71/2021	Santosh kumar Vs m/s Deev Gen Set sales and Services	12.09.2023
91.	L.I.D.NO.01/2023	Sh.Shri Krishan Vs m/s Superware	19.09.2023
92.	L.I.D.NO.02/2023	Sh.Hawa Singh Vs m/s MPCL industries ltd.	19.09.2023
93.	L.I.D NO.61/2022	Sh.Arjun @ Arjin Vs m/s Akas Electricals Enterprises	19.09.2023
94.	L.I.D.NO. 86/2022.	Sh.Shyam Prasad Vs m/s Delhi Electrical And Controls	06.10.2023
95.	L.I.D.NO. 87/2022.	Sh.Sanjeev Vs m/s Delhi Electrical and Controls	06.10.2023

96	L.I.D.NO. 88/2022.	Sh. Arvind Fauzi Vs m/s Delhi Electrical and Controls	06.10.2023
97.	L.I.D.NO.48/2023	Suman Lata Vs M/s Ridely Life Science Pvt.ltd	01.07.2023
98.	L.I.D.NO.49/2023	Suman Vs M/s Ridely Life Science Pvt.ltd	01.07.2023
99.	L.I.D.NO.47/2023	Kesh Kali Vs M/s Ridely Life Science Pvt.ltd	01.07.2023
100.	L.I.D.NO.50/2023	Utima Devi Vs M/s Ridely Life Science Pvt.ltd	01.07.2023
101	L.I.D.NO.46/2023	Renu Singh Vs M/s Ridely Life Science Pvt.ltd	01.07.2023
102	L.I.R.NO.398/2018	Sh. Santosh kr. Sukla Vs M/s Nidan Mould Plast	08.08.2023
103	L.I.R.NO.3197/2016	Sh. Pappu Kumar Vs M/s Ganga Steel	09.06.2023
104	L.I.R.NO.1498/2017	Sh. Dinesh Kumar Vs M/s Mangla Industries	04.07.2023
105.	L.I.R.NO.1500/2017	Sh.Pankaj Kumar Vs M/s Mangla Industries	20.10.2020 :
106.	L.I.D.NO.1499/2018	Sh. Manoj Paswan Vs M/s Mangla Industries	04.07.2023

107	L.I.D.NO.1501/2017	Sh. Ravinder Kumar Vs M/s Mangla Industries	04.07.2023
108	L.I.R.NO.1508/2017	Sh. Santosh Singh Vs M/s Mangla Industries	04.07.2023
109.	L.I.R.NO.1509/2017	Sh.Saroj Ojha Vs M/s Mangla Industries	04.07.2023
110.	LIR No. 1510/2016	Sh. Ram Kumar Vs M/s Mangla Industries	04.07.2023
111	LIR No. 1511/2017	Sh. Arvind Paswan Vs M/s Mangla Industries	04.07.2023
112.	LIR No. 1512/2017	Sh. Karima Vs M/s Mangla Industries	04.07.2023
113.	LIR No. 1513/2017	Sh. Munender Kumar Vs Mangla Industries	04.07.2023
114.	LIR No.1514/2017	Sh. Ram Nakshatra Singh Vs M/s Mangla Industries	04.07.2023
115.	LIR No.1515/2017	Bablu Jha Vs M/s Mangla Industries	04/07.2023
116.	LIR No.1516/2017	Dharmender Paswan Vs M/s Mangla Industries	04.07.2023
117.	LIR No.1517/2017	Vishnu Singh Vs M/s Mangla Industries	04.07.2023
118.	LIR No.1481/2017	Jai Prakash vs m/s Mangla Industries	04.07.2023
119.	LIR No.1480/2017	Nand Kishor Vs M/s Mangla Industries	04.07.2023
120.	LIR N. 1481/2017	Madan Vs M/s Mangla Industries	04.07.2023
121.	LIR No. 1502/2017	Jagni Ravidas vs m/s Mangla Industries	04.07.2023
122.	LID No.06/2023	Phool Chand Vs M/s G N enterprises	04.07.2023
123	LIR No. 1171/2019	Mahender Kumar Vs M/s	04.07.2023

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		Sugoi Motors P.Ltd.	
124.	LIR No. 31/2019	Chotey Lal Vs M/s National Industries	04.07.2023
125.	LIR No.1884	Dudhnath vs/M/s Pratap Metal Industries	07.07.2023
126.	LIR No. 731/2019	MD Mascehudeen vs M/s Nandi Engineering	07.07.2023
127.	LIR NO.8383/2016	Rambachhan Vs M/s Jai mata Cutleri	08.07.2023
128.	LIR No.8384/2016	Bajrangi Vs M/s Jai Mata Cutleri	08.07.2023
129.	LIR NO. 3056/2019	Vishwanath Pandey vs M/s swatantra Bharat	08.07.2023
130.	LIR No. 613/2017	Badarddin vs M/s Pankaj Enterprisese	11.07.2023
131.	LID No.180/2021	Ranjan jha Vs M/s Kusum Steel Co.	11.07.2023
132.	LID no. 12/2022	Jeet Mohan Vs M/s Bhawani Industries	11.07.2023
133.	LID No. 13/2022	Pawan Kumar Vs Ms Bhawani Industries	11.07.2023
134.	LID No. 14/2022	Nand Lal Sahni Vs M/s Bhawani Industries	11.07.2023
135.	LIR No. 216/2019	Dinesh Rai vs/ M/s Mangla udyog/ mangla Enterprises	11.07.2023
136.	LIR No. 16/2019	Ajay Kumar Vs M/s Kusum Steel	14.07.2023
137.	LIR No. 15/2019	Chandera Dev VsM/s Kusum Steel	14.07.2023
138.	LIR No.1879/2018	Aziz Khan Vs M/s J.n Steel Co.	14.07.2023
139.	Misc DJ /226/2023	Pradeep kumar Vs M/s bajrang Steel	14.07.2023
140.	LIR No. 154/2018	Ram balak singh vs m/s L.G Steel	15.07.2023
141.	LIR no. 1661/2018	Surendera vs/ m/s	15.07.2023

		Mangla Udyog / mangla enterprises	
142	LIR No.1663/2018	Jwahaar Vs M/s Mangla Udyog / mangla enterprises	15.07.2027
143	LID NO. 16/2022	Harpal Vs M/s A.s Enterprises	18.07.2023
144	LIR No. 230/22	Chadra Kant Singh Vs M/s P.K Steel	18.07.2023
145	LIR No. 28/2020	Sumit Kumar Vs M/s Bonne International	18.07.2023
146	LIR no.29/2020	Rakesh Kumar Vs M/s Bonne International	18.07.2023
147	LIR No. 3716/2018	Vinod Kumar Vs M/s R.K printers	18.07.2023
148	LIR No.336/2020	Jitendera Vs M/s Bonne International	18.07.2023
149	LIR No. 337 /2020	Amit Kumar Vs M/s Bonne International	18.07.2023
150.	LIR No. 338/2020	Sharwan Kumar Vs M/s Bonne International	18.07.2023
151	LIR No.728/2019	Parash nath Vs M/s D.S Drink	22.07.2023
152	LIR No.82/2020	Ashok Kumar Vsm/s Shubham Steel	25.07.2023
153	LIR No.341/2020	Jullie Vsm/s Shubham Steel	25.07.2023
154	LIR No.342/2020	Om Prakash Vsm/s Shubham Steel	25.07.2023
155	LIR No. 975/2019	Mohd. Abdul Vs M/s Ganga Steel	25.07.2023
156	LID. No. 118/2021	Lallan Pd. Vs m/s L.g Steel	25.07.2023
157	LID. No. 120/2021	Ravinder singh tomar. Vs m/s L.g Steel	25.07.2023
158	LID. No. 121/2021	Prasu Ram. Vs m/s L.g Steel	25.07.2023

159	LID. No. 122/2021	Rameshwari. Vs m/s L.g Steel	25.07.2023
160	LID. No. 123/2021	Radhey Lal. Vs m/s L.g Steel	25.07.2023
161	LID. No. 124/2021	bhagwati Vs m/s L.g Steel	25.07.2023
162	LID. No. 125/2021	Sridhar pandey. Vs m/s L.g Steel	25.07.2023
163	LID. No. 126/2021	Suresh Kumar Gupta Vs m/s L.g Steel	25.07.2023
164	LID. No. 127/2021	Indermani Vs m/s L.g Steel	25.07.2023
165	LID. No. 128/2021	Ram Chandra. Vs m/s L.g Steel	25.07.2023
166	LID. No. 129/2021	Nand Lal. Vs m/s L.g Steel	25.07.2023
167	LID. No. 131/2021	Ritesh Kumar Vs m/s L.g Steel	25.07.2023
168	LIR No.859/2020	Kailash Kumar Vs M/s Ridgeview service station	25.07.2023
169	LIR No.860/2020	Dinesh kumar Kumar Vs M/s Ridgeview service station	25.07.2023
170	LIR No. 1745/2018	Pradeep kumar singh Vs M/s Shri Radhey Creations unique Apartment	01..08.2023
171	LIR No. 2487/2019	Phool chand Vs M/s Kusum Steel	04.08.2023
172.	LIR No.553/2022	Rajkumar Kahiyap Vs M/s Grovers Motors store	08.08.2023
173	LIR No. 957/2020	Arvind kumar Vs M/s Sumit	11.08.2023
174	LIR No. 19/2020	Simro Vs M/s Bhola Plastic	19.08.2023
174	LIR No. 20/2020	Janki Vs M/s Bhola Plastic	19.08.2023
174	LIR No. 21/2020	Rajni Vs M/s Bhola	19.08.2023

		Plastic	
175	LIR No.203	Nagender Kumar Vs M/s Star Metal Works india Pvt. Ltd.	26.08.2023
176	LIR No. 1444/2022	Hemant Kumar Vs M/s Sharp Mint india Pvt.Ltd.	05.09.2023
177	LIR No.1451/2022	Amartesh Narayan Pandey Vs M/s Stainlay India Pvt.Ltd.	02.09.2023
178	LIR No. 232/2020	Sidheshwar vs M/s Hare Krishna Engineering works	22.09.2023
179.	LIR No. 657/2022	Satish Kumar Vs M/s Glisten Plastic india	26.09.2023
180	LIR No.424/2022	Ram Chander vs M/s S.K Steels	26.09.2023
181	LIR No. 1/2023	Sanjay Kumar V/s M/s Mahaveer steel	26.09.2023
182	L.I.D.NO.45/2023	Praddep Kumar Vs M/s Ridely Life Science Pvt.ltd	01.07.2023

DELHI.

DATED:12.06.2023

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